PETRO-CHEMICAL COMPLEX AT COCHIN

547. SHRI M. N. GOVINDAN NAIR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the proposal to set up a petrochemical complex at Cochin has been shelved; and

(b) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN) . (a) and (b) There was no proposal to set up a petro-chemical complex as such at Cochin. Only the production of petrochemical ammonia was planned and it is being implemented. A fertilizer unit with an annual capacity of 1,64.000 tonnes in terms of nitrogen is being set up near the Cochin Refinery based on naptha as feedstock.

ALL INDIA EDUCATIONAL SERVICE

548. SHRI D. THENGARI: SHRI SITARAM JAIPURIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to constitute the All India Educational Service; and

(b) if so, what are the details of the scheme and the time by when the same would be introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) Yes, Sir.

(b) The Service is being constituted on the pattern of the existing All India Services. It will comprise of posts of and above the district level. (Each State will have a cadre and the needs of the Centre would be met by obtaining officers on tenure deputation from the States.) Recruitment at the initial constitution will be through selection by a Special Selection Board from amongst the State Service officers holding the posts encadr-ed in the Service. Recruitment at the maintenance stage will be mainly through an open all-India competitive examination and partly through promotion of officers of the State Education Services.

Though all the State Governments have agreed in principle to the constitution of the Service, yet matters of detail, such as, particulars of posts to be encadred, rates of remuneration, promotion quota, inclusion of teaching and research posts and framing of rules regulating recruitment, promotion, etc., are under consideration in consultation with them. In order to provide for necessary legislation for the creation of this Service, All India Services (Amendment) Bill, 1965 has also been introduced in the Lok Sabha. It is not, therefore, possible to indicate at this stage any definite date by which the Service will actually be constituted.

FINANCIAL AID TO THE LATE SHRI V .D. SAVARKAR

549. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to (state the 'total financial aid given by Government to the late Shri Vinayak Damodar Savarkar?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : A total sum of Rs. 3,900 was granted to the late Shri Vinayak Damodar Savarkar from the Home Minister's Discretionary Grant. The Govt, of Maharashtra had also sanctioned him financial assistance at the rate of Rs. 300 per month for a period of 2 years from September, 1964.

CASES OF DISPUTES PENDING WTTH INDUS-TRLU. TRIBUNAL, DHANEAD

550. SHRI M. V. BHADRAM : SHRI YELLA REDDY :

Will the Minister of LABOUR, EM-PLOYMENT AND REHABILITATION be pleased to state :

(a) how many cases of Industrial disputes are pending before the Industrial Tribunal at Dhanbad; and

(b) what are the names of the collieries where disputes arose ?

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(b) Statement attached.

STATEMENT

- 1. Madhuban Lodna Colliery.
- 2. Sijua Colliery.
- 3. South Balihari Colliery.
- 4. Jamadoba Colliery.
- 5. Ramkanali Colliery.
- 6. West En_a Colliery.
- 7. Kenduadih Colliery.
- 8. Bhowrah Colliery.
- 9. South Busra Colliery.
- 10. Khas Dharmabad Colliery.
- 11. Jamadoba Power House.
- 12. Gandudih Colliery Central Alkusa Colliery.
- 13. West Benkura Colliery.
- 14. Sridih Colliery.
- 15. Bhulanbararee Colliery.
- 16. Lachmi Colliery.
- 17. North Golakdih Colliery.
- 18. Madhuban Colliery.
- 19. Ganeshpur Colliery.
- 20. New Standard Lodna Colliery.
- 21 Lakurka Khas and Salanpur Collieries.
- 22. Gararia Colliery.
- 23. Chota Bowa Colliery.
- 24. No. 7 Pits Jealgora Colliery.
- 25. Khas Karanpura Colliery.
- 26. Bhowrah Kankanee Colliery.
- 27. East Bastacola Colliery.
- 28. Pure Kustore Colliery.
- 29. South Govindpur Colliery.
- 30. Bengal Jharia Colliery.
- 31. Khas Jeenagora Colliery.
- 32 Kusunda & Nayadee Collieries.
- 33 Shyampur Colliery.
- 34 Bhaggatdih Colliery.
- 35 East Bhaggaban Colliery.
- 36 D.V.C., Verma Colliery.
- 37 Golakdih Colliery.
- 33 Jairampur Colliery.

- 39 Bhatdih Colliery.
- 40 K.P. Dobary Colliery.
- 41 Pure Dhansar Colliery.
- 42 Maheshpur Colliery.
- 43 Balihari Colliery.
- 44 North Bhaggaban Colliery.
- 45 Khas* Jairampur Colliery.
- 46 Pichri Colliery.
- 47 Gazlitand of New Man Union Colliery.

to Questions

- 48 Gazlitand Colliery of Sijua Colliery.
- 49 Digwadih Colliery.
- 50 New Lakurka Colliery.
- 51 Benkola Colliery.
- 52 Pure Bhaggatdih Colliery.
- 53 Pootki Colliery.
- 54 Bokaro Colliery.
- 55 Dhori Colliery.
- 56 Grimint Colliery.
- 57 Bhalgora Colliery.
- 58 Bansdeopur Colliery.
- 59 Babisol Colliery.
- 60 Gazlitand Colliery of M/s. New Manbhum Coal Co. Ltd.
- 61 Bejdih Colliery.
- 62 Malkera Colliery.
- 63 Topsi Colliery.
- 64 Nichitpur Colliery.
- 65 Manki Colliery No. 1.
- 66 Samla Dalurband Colliery.
- 67 Ardhogram Khas Colliery.
- 68 Bank Smulai 11 & 12 **Pits** Colliery.
- 69 Selected Siarsola Colliery.
- 70 Baragolai Colliery.
- 71 Neayamtpur Workshop.
- 72 Victoria West Colliery.
- 73 East Benidih Colliery.
- 74 Saltore Coll erv.
- 75 Ena Colliery.
- 76 Sripur Colliery.
- 77, Tarmi Colliery.
- 78 . New Tetturiya Colliery.
- 79, Benalee Colliery.
- 80 , Chinakuri No. 1 and 2 **Pits** Colliery.
- 81 . Chinakuria No. 3 Pits Colliery.
- 82 Kendra Colliery.

- 83. New Huntoodih Colliery.
- 84. Bararee and Jealgora Colliery.
- 85. Kustore Colliery.
- 86. Goshaidih Colliery.
- 87. Real Jambad Colliery.
- 88. Jealgora Colliery.
- 89. New Jemehari Khas Colliery.
- 90. Kustore & Alkusa (South) Colliery.
- 91. Jaipuria Kaijora Colliery.
- 92. Syal D. Collieries.
- 93. Huruldih Colliery.
- 94. East Satgram Colliery.
- 95. North Bedjna Colliery.
- 96. East Baraboni and Pointe Baraboni Colliery.
- 97. Adjai Second Colliery.
- 98. Mondal's B. Colliery.
- 99. Ningha Colliery.
- 100 Praseole Colliery.
- 101 South Balihari K. Colliery.
- 102 Jitpur Colliery.
- 103 Jharia Khas Colliery.
- 104 Mondal's B. Kargarli Colliery.
- 105 Dhemo Main Colliery.
- 106 Ramnagar Colliery.
- 107 Satgram Colliery.
- 108 New Sridih Colliery.
- 109 Manoharbahal Colliery.
- 110 Western Kaijora Colliery.
- 111 Pure Jambad Colliery.
- 112 East Sitalpur Colliery.
- 113 New Ardhogram Colliery.
- 114 East Kumardhubhi Colliery.
- 115 Jambad Kaijora Colliery.
- 116 Layabad Colliery.
- 117 East Lohapathy Colliery.
- 118 New Sinidih Colliery.
- 119 Kalyani Selected Kargali Colliery.
- 120 Ramgarh Colliery.
- 121 Jamuria 6 and 7 Pits Colliery.
- 122 Patmohana Colliery.
- 123 Kirkend Colliery.
- 124 Khas Kusunda Colliery.
- 125 North Damodar Kessuagarrah Colliery.
- 126 South Samla Colliery.
- 127 Radhamadhavpur Colliery.

- 128. Baidjna Colliery.
- 129. Katras-Choitudih Colliery.
- 130. Malkera-Choitudih Colliery.
- 131. East India Coal Co. Ltd.
- 132. Chancha Colliery.
- 133. Jamuria A and B Pits Colliery.
- 134. South Bullihari Kenduadih Colliery.
- 135. Bhurkunda Colliery.
- 136. Coal Washing Plant.
- 137. Bhagaband Colliery.
 - Sadepur 9/10 Pits Colliery.
- 139. Godhar Colliery.
- 140. Indian and Central Jharia Colliery.
- 141. Central Angrapathra Colliery.
- 142. Patherdih Colliery.
- 143. South Parasia Colliery.
- 144. Churulia Colliery.
- 145. Selected Samla Colliery.
- 146. Banki Colliery.
- 147. Amlabad Colliery.
- 148. Busserya Colliery.
- 149. Selected Laikdih Colliery.
- 150. East Sitalpur Colliery.
- 151. Samla Mahendraboni Colliery.
- 152. New Govindpur Colliery.
- 153. Kamptee Colliery.
- 154. Murulid Colliery.
- 155. East Bhagatdih Colliery.
- 156. Ganoodih Colliery.
- 157. Khas Madhuban Colliery.
- 158. East Balihari K. Colliery.
- 159. Tisra Colliery.

PERSONS EMPLOYED IN THE ADMINISTBA-TIVE REFORMS COMMISSION

551. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons employed la the various categories by the Administrative Reforms Commission;

(b) how many of them are officers and how many belong to Class HI and Class IV staff; and